

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 513
TO BE ANSWERED ON 07/02/2025

COMPENSATION TO FARMERS OF DROUGHT AFFECTED STATES

513. SHRI HARBHAJAN SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of crop compensation released to the farmers of drought affected States of the country including Punjab during each of the last five years and the current year under various programmes, State-wise/UT-wise and crop-wise;
- (b) the number of farmers benefited and the amount of compensation released by Government, State/UT-wise; and
- (c) the details of pending cases of compensation with Government, particularly relating to Punjab and the action taken to settle the pending cases?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (c) : The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature, as per the established procedures. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

Details of financial assistance approved to the States from NDRF for drought from 2019-20 to 2024-25, are at Annexure I.

Under Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme, there is no specific provision for compensation to farmers their damage due to natural calamities. However, special packages are provided under MIDH to tackle

unforeseen situations as per demand received from the States. Details of funds released under special packages to the States/UTs since inception of Scheme i.e. 2014-15 is as under:

S.No.	Name of State/UT	Funds released (GoI share)
1.	Jammu & Kashmir	341.07 crore
2.	Ladakh	28.82 crore
3.	Kerala	56.03 crore
4.	Tamil Nadu	142.00 crore

Government has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers etc. Comprehensive risk insurance is provided under the scheme from pre-sowing to post-harvest losses. The Pradhan Mantri Fasal Bima Yojana (PMFBY) is voluntary for the States as well as for farmers. The State of Punjab has not implemented the Scheme so far.

State/UT-wise no. of farmer applications enrolled and claims paid to farmers from 2019-20 till 2023-24 under PMFBY & RWBCIS is given in Annexure-II and Annexure-III, respectively.

Annexure I in reply to Rajya Sabha Unstarred Q. No. 513
due for answer on 07.02.2025

Assistance approved from National Disaster Response Fund (NDRF) for drought in the States during the period from 2019-20 to 2024-25

(Rs in crore)

Sl. No.	Name of State	Calamity	Central assistance approved by GOI (under N.D.R.F)
During - 2019-20			
1.	Manipur	Drought (Kharif)	34.81
2.	Rajasthan	Drought (Kharif)	230.77
	Total		265.58
During - 2020-21			
1.	Rajasthan	Drought (Kharif)	113.69
	Total		113.69
During - 2021-22			
1.	Rajasthan	Drought (Kharif)	1003.95
2.	Nagaland	Drought (Kharif/Rabi)	39.284
	Total		1043.234
During - 2022-23			
1.	Jharkhand	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
	Total		Nil
During - 2023-24			
1.	Karnataka	Drought (Kharif)	3498.82
2.	Maharashtra	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
3.	Andhra Pradesh	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
		Drought (Rabi)	Nil recommended from NDRF as sufficient funds were available under SDRF
	Total		3498.82
During - 2024-25			
1.	Andhra Pradesh	Drought (Kharif)	The report of IMCT has been received and under consideration

Annexure II in reply to Rajya Sabha Unstarred Q. No. 513
due for answer on 07.02.2025

**State-wise details of farmer applications enrolled for the last five years i.e. from
2019-20 till 2023-24**

State	Farmer Applications Insured (In No.)
A & N Islands	1,333
Andhra Pradesh	2,82,53,821
Assam	49,47,851
Chhattisgarh	3,08,69,440
Goa	1,671
Gujarat	24,80,726
Haryana	1,64,35,112
Himachal Pradesh	13,04,155
Jammu & Kashmir	4,28,046
Jharkhand	10,92,116
Karnataka	1,11,50,620
Kerala	5,53,649
Madhya Pradesh	6,16,41,389
Maharashtra	7,17,94,314
Manipur	15,202
Meghalaya	39,643
Odisha	4,49,23,551
Puducherry	1,39,420
Rajasthan	13,19,31,176
Sikkim	10,657
Tamil Nadu	2,72,91,168
Telangana	10,34,223
Tripura	13,58,695
Uttar Pradesh	2,32,65,851
Uttarakhand	10,75,126
All India	46,20,38,955

Annexure III in reply to Rajya Sabha Unstarred Q. No. 513
due for answer on 07.02.2025

State/UT-wise details of claims paid to farmers during the last five years i.e. from 2019-20 till 2023-24 under PMFBY & RWBCIS as on 31.12.2024

State	Claims Paid (In INR Lakh)
A& N Islands	-
Andhra Pradesh	1,82,019
Assam	62,239
Bihar	-
Chhattisgarh	4,67,642
Goa	1
Gujarat	49,048
Haryana	6,65,909
Himachal Pradesh	27,586
Jammu & Kashmir	9,396
Jharkhand	2,775
Karnataka	7,78,239
Kerala	48,614
Madhya Pradesh	18,49,057
Maharashtra	26,45,615
Manipur	622
Meghalaya	889
Odisha	3,55,308
Puducherry	3,201
Rajasthan	20,83,012
Sikkim	55
Tamil Nadu	6,33,425
Telangana	50,796
Tripura	632
Uttar Pradesh	3,92,199
Uttarakhand	61,468
West Bengal	-
All India	1,03,69,747
